THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.HCM - III/04/2015/

Dated Shillong, the 22nd May 2018.

Hon'ble the Chief Justice vide order dated 21.05.2018 is pleased to constitute Division Bench & Single Benches respectively from Wednesday, the 23rd May 2018, and until further orders:

Division Bench consisting of Hon'ble the Chief Justice & Hon'ble Mr. Justice S.R. Sen would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench from 10:30 AM in Court Room No.1.

Single Judge Bench of Hon'ble the Chief Justice would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases; Bail Applications; Motion of Civil Writ Petitions and all Single Judge matters which are not specified before the other Single Judge after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No.1.

Single Judge Bench of Hon'ble Mr. Justice S. R. Sen would take up Motion, Admission, Orders and Hearing of First Appeals; Civil Revision Petitions; Second Appeals; Review Petitions; Transfer Petitions and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge after rising of the Division Bench to 01:15 PM & 02:00 PM to 04:30 PM in Court Room No.2.

By order

REGISTRAR GENERAL

MEMO No.HCM - III/04/2015/ 563A Copy for information to: -

Dated Shillong, the 22nd May 2018.

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong. 2. The Registrar - II, High Court of Meghalaya, Shillong.

·3. The Joint Registrar -cum-OSD, High Court of Meghalaya, Shillong.

- 4. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong. 5. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 6. The P.S. to the Advocate General, High Court of Meghalaya, Shillong. 7. The Central Government Counsel, High Court of Meghalaya, Shillong.
- _, Sr. Advocate, High Court of Meghalaya, Shillong.

9. President / Secretary, High Court Bar Association, Shillong.

- 10. President / Secretary, Shillong Bar Association, Shillong. 11/ The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official
- 12. The Court Masters, High Court of Meghalaya, Shillong. 13. Notice Board.

14. Office File.

REGISTRAR GENERAL